

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3639

ANSWERED ON:25.08.2006

GOVERNMENT ACCOMMODATION TO MUSTER ROLL/ HAND RECEIPT EMPLOYEES

Thummar Shri Virjibhai

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether muster roll/hand-receipt employees are not eligible for Government accommodations vide Order No. D.No.7/2005-Policy-II dated February 1, 2006;
- (b) if so, the criteria followed for allotment of Government accommodation;
- (c) whether such employees have been allotted Government accommodations by Estate Office in violation of the above Order; and
- (d) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b): Muster Roll/Hand Receipt employees are not eligible for Government accommodations. Only the employees appointed on regular basis are eligible for allotment of Government accommodation.

(c)&(d): No Government accommodation has been allotted to such Muster Roll/ Hand Receipt employees by the Office of Directorate of Estates in violation of the order mentioned in part (a) of the Question.